

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT  
10.30 A.M. THROUGH PHYSICAL HEARING:**

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**PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : TCP/192/2016**

**NAME OF THE PETITIONER : S. Devaraj & 1 Another**

**NAME OF THE RESPONDENT(S) : Seventh Vision (India) Pvt Ltd & 14 others**

**UNDER SECTION : Sec 397/398 of CA, 1956**  
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1)TCP/192/2016

**ORDER**

Ld. Counsel Mr. Peruml Saranyan for the Petitioner. Ld. Counsel Mr. Manoj Gopalakrishnan for the Respondent.

The Counsel for the Respondent stated that the Sr. Counsel is held up in the High Court and sought adjournment.

Respondent is given final opportunity to appear on 01.05.2024 failing which the case will be decided on merits.

List the petition for **final hearing on 01.05.2024 through physical hearing.**

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**